

| 1 | 2 | 3 |
|-------------|------|------|
| Nepal | 1005 | 1014 |
| Afghanistan | 930 | 931 |
| Bhutan | 919 | 897 |
| Myanmar | 1011 | 1048 |

Source: Provisional Population Totals, Paper 1 of 2011 by RGI.

Statement-V

Sex ratio of India and developed/Developing countries

| Country | Sex ratio 2001 | Sex Ratio 2011 |
|--------------|----------------|----------------|
| World | 986 | 984 |
| China | 944 | 926 |
| India | 933 | 940 |
| U.SA. | 1029 | 1025 |
| Indonesia | 1004 | 988 |
| Brazil | 1025 | 1042 |
| Pakistan | 938 | 943 |
| Russian Fed. | 1140 | 1167 |
| Bangladesh | 958 | 978 |
| Japan | 1041 | 1055 |
| Nigeria | 1016 | 987 |

Source: Provisional Population Totals, Paper 1 of 2011 by RGI.

Releasing of funds under Rashtriya Arogya Nidhi to Rajasthan

†1664. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the balance amount yet to be received by Rajasthan for the year 2009-10 released by the Central Government under the provisions of Rashtriya Arogya Nidhi for providing free healthcare facilities for BPL families; and

†Original notice of the question was received in Hindi.

(b) by when the said amount will be released to the State Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NAM AZAD): (a) Government of Rajasthan has set up the State Illness Assistance Fund (SIAF) as per guidelines issued by the Government of India. The guidelines, *inter alia*, provide that the grants-in-aid from the Central Government to each State/UT, which has set up the SIAF, will be released to the extent of 50% of the contribution made by the State Government subject to the maximum of Rs. 5.00 crore. An amount of Rs.7.51 crore has been released to the Government of Rajasthan for the purpose up to March, 2008. However, no further amount could be released due to non fulfilment of conditions stipulated under the guidelines of the SIAF.

(b) Further grants-in-aid will be released to the Government of Rajasthan on fulfilment of the following conditions:

- (i) Submission of Utilization Certificate in GFR-19A and list of beneficiaries along with the amount sanctioned, name of the hospitals and the illness for which the funds were sanctioned, have not been furnished in respect an amount of Rs. one crore.
- (ii) Submission of Lists of beneficiaries along with the amount sanctioned, name of the hospitals and the illness for which the funds were sanctioned, are to be published in a leading State level Newspaper for public knowledge.
- (iii) The funds are to be kept in a separate Bank account in the name of State Illness Assistance Fund/Society.
- (iv) Beneficiaries under the Scheme are to be the patients belonging to Below Poverty Line (BPL) category only.
- (v) Submission of a copy of the Audit Report of the Fund from the Government of Rajasthan.

Primary health centres in the country

†1665. SHRI RAM VILAS PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details of the number of sub-health centres and primary health centres in all the States of the country including Bihar, State-wise?

†Original notice of the question was received in Hindi.